

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 29.08.2019

NOTICE

Take notice that the following matters listed on 30.08.2019 at 2:00 PM in Chairperson's Court will not be taken up and the next date of hearing is indicated below:

S. No.	Case No.	Name of the parties	Original date of Hearing	Next Date of Hearing
1.	TA (AT) (Competition) No. 33 of 2017 & IA No. 61/2017 (Old Appeal No. 50/2014)	Adani Gas Limited (AGL) Vs. CCI &Anr. With	30.08.2019	02.09.2019
2.	TA (AT) (Competition) No. 34 of 2017 (Old Appeal No. 57/2014)	Faridabad Industries Associations (FIA) Vs. CCI &Anr.	30.08.2019	02.09.2019
3.	Competition Appeal (AT) No. 06 of 2018	All Kerala Chemists & Druggists Association &Ors. Vs. CCI &Ors. With	30.08.2019	02.09.2019
4.	Competition Appeal (AT) No. 08 of 2018	A. N. Mohan Vs. Sudeep P M &Ors. With	30.08.2019	02.09.2019
5.	Competition Appeal (AT) No. 09 of 2018	Thrissur District Unit of AKCDA &Ors. Vs. CCI &Ors. With	30.08.2019	02.09.2019
6.	Competition Appeal (AT) No. 10 of 2018	Kasargod District Unit of AKCDA &Ors. Vs. CCI &Ors.	30.08.2019	02.09.2019
7.	Competition App. (AT) No. 48 of 2018	India Glycols Ltd. Vs. Competition Commission of India & Ors.	30.08.2019	02.09.2019
8.	Competition App. (AT) No. 71 of 2018	Planetcast Media Services Ltd Vs Competition Commission Of India & Ors With	30.08.2019	02.09.2019
9.	Competition App. (AT) No. 72 of 2018	Lalit Jain & Ors Vs Competition Commission Of India & Ors	30.08.2019	02.09.2019

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By Order
-sd/-

Registrar